

Achievement in Export

1941. SHRI SULTAN SALAHUDDIN OWAISI: Will the Minister of COMMERCE be pleased to state:

(a) whether export target of 100 billions dollars by 2000 is achievable if growth can be maintained at around 25% or so per year;

(b) if so, whether this view was expressed by Federation of Import-Export Organisation;

(c) if so, whether the country's export have been increasing during 1994-95 and 1995-96;

(d) whether the target set for export earning have been achieved; and

(e) the steps being taken to further improve exports?

THE MINISTER OF STATE OF THE MINISTRY OF COMMERCE (SHRI P. CHIDAMBARAM): (a) and (b). Federation of Indian Export Organisations have come up with an export strategy paper which projects export level of US \$ 100 billion by 2001 AD. Considering exports in 1994-95 valued at US \$ 26.33 billion, annual growth rate of 25% will yield exports of about \$US 100 billion by the year 2000-2001.

(c) and (d). Export registered 18.4% growth in 1994-95 Export growth rate during April-October'95 the latest period for which foreign trade data are available in the current year, is estimated at 24.5% in US dollar terms. No target was set for export growth in 1994-95, in the current year (1995-96), an export target involving around 20% growth; in US dollar terms has been indicated by the various EPCs.

(e) Export promotion is a continuous process. Steps are taken to boost exports in consultation with trade, industry and other concerned institutions. The Government is striving to make the environment of policy and procedures more export-friendly. Among the measures taken for export promotion, mention may be made about simplification of Export-Import Policy and procedures; increasing export production; improving efficiency and competitiveness; focussing on quality improvement and technological upgradation, improvement in infrastructure and actively involving State Governments in export promotion. In the current year, an Annual Action Plan has been formulated which; inter-alia, covers commodity-specific and country-specific measures for export promotion.

Suit Filed Accounts of Bank Loan Defaulter

1942. SHRI MULLAPPALLY RAMCHANDRAN : Will the Minister of FINANCE be pleased to state the details of defaulting borrowings and suit filed accounts for amounts above Rs. One crore disclosed by Canara Bank, Syndicate Bank, Corporation Bank and Dena Bank, separately as on March 31, 1995 and Separately 30, 1995 ?

THE MINISTER OF STATE IN THE MINISTRY OF FINANCE (DR. DEBI PROSAD PAL): Reserve Bank of Indian has reported that the lists of defaulters and suit-filed accounts as on 31st March, 1995 and 30th September, 1995 have not yet been finalised.

Incentives to Banks for best Performance

1943: SHRI AMAR ROYPRADHAN : Will the Minister of FINANCE be pleased to state :

(a) the names of banks, wherein not a single case of fraud has come to the notice of the Government during the last three years; and

(b) the details of incentives proposed to be given to such banks or to their officials to encourage them ?

THE MINISTER OF STATE IN THE MINISTRY OF FINANCE (DR. DEBI PROSAD PAL): (a) There is no public sector bank which did not report any fraud case to RBI during the last three years viz; 1992, 1993 and 1994.

(b) Does not arise.

Share Prices

1944. SHRI RAMESH CHENNITHALA : Will the Minister of FINANCE be pleased to state :

(a) whether these has been a steep decline in the share price index on the various regional stock exchanges in the country:

(b) if so, the reason therefor;

(c) whether the confidence of small investors in the capital market has lost due to the recent decline in share prices; and

(d) if so, the steps taken by the Government to stabilize the share prices in the capital market?